

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPECIALITY POLYMERS PRIVATE LIMITED

1.	Name of Corporate Debtor	Speciality Polymers Private Limited
2.	Date of incorporation of corporate debtor	14 October, 1988
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies – Mumbai
4.	Corporate identity number / limited liability identity number of corporate debtor	U24295MH1988PTC049233
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No 5A, 6A, New Excelsior Building Wallace Street, A.K. Naik Marg, Fort, Mumbai - 400001
6.	Date of closure of Insolvency Resolution Process	11 October, 2019
7.	Liquidation commencement date of corporate debtor	29 January, 2020 (The Copy of Order was uploaded on the NCLT, Mumbai website on 31 January, 2020)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Gajesh Labhchand Jain Reg. no.: IBBI/IPA-001/IP-P01697/2019-2020/12588
9.	Address and e-mail of the liquidator, as registered with the Board	Address: D Wing, Flat No. 501, Clifton Society, Raviraj Oberoi Complex, Shastri Nagar, Andheri West, Mumbai -400 053 e-mail: gajeshjain@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 702, Janki Centre, Dattaji Salvi Road, Off Veera Desai Road, Andheri West, Mumbai - 400053 email: gajeshjain@gmail.com , liquidation.sppl@rirp.co.in
11.	Last date for submission of claims	28 February, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Speciality Polymers Private Limited on 29 January, 2020 (The Copy of the Order dated 29 January, 2020 was uploaded on the NCLT, Mumbai website on 31 January, 2020) under section 33 of the Code.

The stakeholders of Speciality Polymers Private Limited are hereby called upon to submit a proof of their claims, on or before 28 February, 2020 to the liquidator at the address mentioned against item 10 above.

The financial creditors shall submit their proof of claims by electronic means only. All other Creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 04 February, 2020

Place : Mumbai



Gajesh Labhchand Jain

Liquidator of Speciality Polymers Private Limited

Reg. No.: IBBI/IPA-001/IP-P01697/2019-2020/12588